

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SUPREME TRANSPORT ORGANISATION PRIVATE LIMITED OPERATING IN TRANSPORTATION, LOGISTICS AND WAREHOUSING BUSINESS**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/ CIN/ LLP	Supreme Transport Organisation Private Limited PAN- AAMCS0611A CIN- U60230MH2008PTC216143
2.	Address of the registered office	5/B-34, Akshay Mittal Industrial Estate, M.V. Road Andheri (East), Mumbai, Maharashtra, India, 400059
3.	URL of website	https://www.stopl.in/
4.	Details of place where majority of fixed assets are located	The Corporate Debtor was engaged in Transportation, Logistics and Warehousing Business. The Corporate Debtor has warehouses in Maharashtra, Gujarat, Rajasthan and Delhi. THE DETAILED LIST IS AVAILABLE AT http://ssarvi.com/running-cases.php
5.	Installed capacity of main products/ services	Currently there is no business operations of the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations was INR 23,51,58,386/- as on 31st March 2021.
7.	Number of employees/ workmen	N.A.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Mail to supremetransportorg.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	http://ssarvi.com/running-cases.php
10.	Last date for receipt of expression of interest	05/02/2024. Extended with the permission of CoC.
11.	Date of issue of the provisional list of prospective resolution applicants	14/02/2024
12.	Last date for submission of objections to provisional list	19/02/2024
13.	Date of issue of final list of Prospective Resolution Applicants	29/02/2024
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	02/03/2024
15.	Last date for submission of resolution plans	01/04/2024*
16.	Process email id to submit EOI	Mail to supremetransportorg.cirp@gmail.com

Note: The information mentioned herein is based on the current information available with the Resolution Professional as of now. Any additional information received by the Resolution Professional will be updated from time-to-time to persons making request for the same through email on the Email ID mentioned against Sr. No. 8.

**The period of 180 days of CIRP is ending on 06/03/2024. The CoC has approved for exclusion of 66 days from the CIRP period. The same is pending for approval before Hon'ble NCLT, Mumbai.*

Mr. Prashant Jain, Interim Resolution Professional of Supreme Transport Organisation Private Limited (Partner SSARVI Resolution Services LLP)

Regd. No. IBBI/IPA-001/IP-P01368/2018-2019/12131 Regd. Add: A501, Shanti Heights, Plot No. 2,3,9, B/10, Sector 11, Koparkharine, Thane, Navi Mumbai, Maharashtra- 400 709

Date: 20/01/2024

Correspondence Address: B610, BSEL Tech Park, Sector 30A,

Place: Navi Mumbai

Opposite Vashi Railway Station, Vashi, Navi Mumbai - 400703